



**OFFICE OF THE DISTRICT LEGAL SERVICES AUTHORITY**

**PURBA MEDINIPUR**

Location: A.D.R. Centre,  
District Judge's Court, Tamluk,  
Purba Medinipur, Pin-721 636  
Ph No. & Fax No. - 03228-266 268  
E-mail: [dlsapurbamedinipur2015@gmail.com](mailto:dlsapurbamedinipur2015@gmail.com)

**Order No. 133 Dated 04.08.2021**

Perused the NOTESHEET dated 04.08.2021 and the memo no.1604(3)/XVII-1, dt. 19.07.2021 from the District Judge, Purba Medinipur. Accordingly, **Pre-litigation Mediation Desk/Clinic** is set up at the A.D.R. Centre, Office of the District Legal Services Authority, Purba Medinipur at District Judge's Court compound, Tamluk, Purba Medinipur with effect from 06.08.2021 and the inaugural function for the same will be held at the A.D.R. Centre, Office of the District Legal Services Authority, Purba Medinipur at District Judge's Court compound, Tamluk, Purba Medinipur on **05.08.2021**, after Court hours.

Inform all concerned.


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(Gopal Chandra Karmakar)  
Chairman  
D.L.S.A., Purba Medinipur  
Chairman  
D. L. S. A.  
Purba Medinipur

Memo No. 568(9) /DLSA, Purba Medinipur at Tamluk dated 04.08.2021

Copy forwarded to:

1. **The Registrar, Vigilance cum Member Secretary**, Mediation and Conciliation Committee, High Court, Calcutta.
2. **The Member Secretary**, S.L.S.A., West Bengal.
3. **Dilip Kumar Mitra**, Mediator, Purba Medinipur at Tamluk with a request to remain present in the inaugural function as mentioned above.
4. **Subrata Kumar Maiti**, Mediator, Purba Medinipur at Tamluk with a request to remain present in the inaugural function as mentioned above.
5. **Biswajit Samanta**, Mediator, Purba Medinipur at Tamluk with a request to remain present in the inaugural function as mentioned above.
6. **The President / Secretary**, Purba Medinipur District Bar Association with a request to remain present in the inaugural function as mentioned above.
7. **The President / Secretary**, District Civil Bar Association with a request to remain present in the inaugural function as mentioned above.
8. **The Court Manager**, District Judge's Court, Purba Medinipur with a direction to request all the Judicial Officers of Tamluk to remain present in the inaugural function as mentioned above.
9. **The System Assistant**, District Judge's Court, Purba Medinipur with a direction to upload this order in the website of this Judgeship.

  
(Gopal Chandra Karmakar)  
Chairman  
D.L.S.A., Purba Medinipur

Chairman  
D. L. S. A.  
Purba Medinipur